

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
DEPARTMENT OF HEAVY INDUSTRY

LOK SABHA
UNSTARRED QUESTION NO.2340
TO BE ANSWERED ON 02.01.2018

Sale of Surplus Land of CPSUs

2340. SHRI SISIR KUMAR ADHIKARI:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government plans to sell the unutilised lands of the Central Public Sector Undertakings (CPSUs);
- (b) if so, whether the Government has made any list of the assets of such PSUs;
- (c) the details of CPSUs divested and closed during the last three years; and
- (d) the status of land and assets of the companies closed since 2000 and the proposals of the Government under PPP model for sale or leasing of lands and assets thereof, industry-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO)

(a) & (b): In so far as Department of Heavy Industry (DHI) is concerned, none of the Central Public Sector Enterprises (CPSEs) under its administrative control has reported surplus land which could be sold.

However, the land and assets of the CPSEs which have been approved for closure, are to be disposed of / sold as per existing guidelines dated 7th September, 2016 issued by the Department of Public Enterprises. NBCC (India) Ltd. has been appointed as Land Management Agency (LMA) for sale/disposal of land who is required to prepare the list of assets etc. of these CPSEs.

(c): Government has approved the following action in respect of six CPSEs under the DHI:

- 100% disinvestment of Bridge & Roof Co. Ltd., Scooters India Ltd. and Bharat Pumps & Compressors Ltd.
- Disinvestment of 100% shareholding of the concerned CPSE in Hindustan Newsprints Ltd. to strategic buyer through two stage auction process.
- Units of Cement Corporation of India Ltd. to be disinvested where it is legally permissible to strategic buyer through two stage auction process.
- Merger of Engineering Projects (India) Ltd. with similarly placed CPSEs.

In addition, Government has decided to close down five CPSEs under DHI namely Hindustan Cables Ltd. (HCL), Tungabhadra Steel Products Ltd. (TSPL), HMT Watches Ltd., HMT Chinar Watches Ltd. and HMT Bearings Ltd. Government has also decided to close down Kota Unit of Instrumentation Ltd. and Tractor Division of HMT Ltd. under DHI. Employees of these CPSEs / units have been offered attractive Voluntary Retirement Scheme (VRS)/ Voluntary Separation Scheme (VSS) at 2007 notional pay scale.

(d): As far as DHI is concerned, there is no such proposal on PPP model for sale or leasing of lands and assets of the CPSEs.
